

Monthly Disposal Statement of Hon'ble President/Members

February, 2019

DELHI BENCH

NAME	APPEAL DISPOSED
HON'BLE JUSTICE SH. DILIP GUPTA	25
ANIL CHOUDHARY M(J)	61
BIJAY KUMAR M(T)	15
RACHNA GUPTA M(J)	32
C.L.MAHAR M(T)	05
Total	138

MUMBAI BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA M(J)	69
C J MATHEW M(T)	63
S.K.MOHANTY M(J)	52
SANJIV SRIVASTAVA M(T)	31
P.ANJANI KUMAR M(T)	15
AJAY SHARMA M(J)	16
S.K Pati	11
Total	257

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR M(T)	74
SULEKHA BEEVI CS M(J)	60
P DINESHA M(J)	28
Total	162

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY M(J)	55
V.PADMANABHAN M(T)	46
Total	101

AHMADABAD BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR M(J)	124
RAJU M(T)	41
Total	165

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG M(J)	82
Total	82

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL M(J)	134
Total	134

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN M(J)	94
P. V. RAO M(T)	60
Total	154

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR M(T)	39
ARCHNA WADHWA M(J)	165
Total	204

Grand Total: 1397